

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

FIRST TO SIXTY SIXTH      REPORTS  
(ENGLISH VERSION)



सत्यमेव जयते

FIFTH LOK SABHA

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifth Lok Sabha)

## THIRTY-THIRD REPORT

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-third Report.

2. The Committee met on the 20th November, 1973 for—

I. Classification and allocation of time for discussion of Bills (vide Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

II. Allocation of time to the Resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, the 23rd November, 1973.

### *Classification and allocation of time to Bills*

3. The Members-in-Charge of the Bills were invited to attend the sitting. Sarvashri M. C. Daga and Dinesh Chandra Goswami attended.

4. After considering all aspects of the Bills, the Committee recommend that all the Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

### *Allotment of time to Resolutions*

5. The Members who had tabled the resolutions were invited to attend the sitting. None of them attended.

6. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Collective security in Asia. 2 hours

(2) Resolution regarding Uniform system of education. 2 hours

### *Recommendations*

7. The Committee recommend that—

(i) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House; and

(ii) the allocation of time to resolutions, as shown in paragraph 6 above, be agreed to by the House.

NEW DELHI;

November 20, 1973.

Kartika 29, 1895 (Saka).

G. G. SWELL,

Chairman,

Committee on Private Members'  
Bills and Resolutions.

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1973 (Amendment of articles 1 and 3) by Shri Madhu Limaye.	56 of 1973	B	2 hours
2	The Constitution (Amendment) Bill, 1973 (Amendment of articles 74 and 163) by Shri Madhu Limaye.	59 of 1973	B	2 hours
3	The Customs (Amendment) Bill, 1973 (Amendment of section 13 and omission of section 14, etc.) by Shri Madhu Limaye.	76 of 1973	B	2 hours
4	The Companies (Amendment) Bill, 1973 (Amendment of sections 252, 275 and insertion of new section 255A) by Shri Madhu Limaye.	58 of 1973	B	2 hours
5	The Constitution (Amendment) Bill, 1973 (Amendment of article 371) by Shri P.K. Das.	72 of 1973	B	2 hours
6	The Prevention of Food Adulteration (Amendment) Bill, 1973 (Amendment of section 16) by Shri Dinesh Chandra Goswami.	81 of 1973	B	2 hours
7	The Constitution (Amendment) Bill, 1973 (Amendment of articles 58, 59, etc.) by Shri Arjun Sethi.	82 of 1973	B	2 hours
8	The Starvation Deaths (Precautionary Measures and Responsibilities) Bill, 1973 by Shri Hukam Chand Kachwai.	80 of 1973	B	2 hours
9	The Child Marriage Restraint (Amendment) Bill, 1973 (Insertion of new section 13) by Shri M. C. Daga.	78 of 1973	B	2 hours